

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 113 OF 2019 &
IA NO. 485 OF 2019

Dated : 4th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

GRIDCO Limited ...Appellant(s)
Versus
NTPC Limited & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Raj Kumar Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. M. G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya
Ms. Tanya Sareen for R-1
Ms. Anisha Upadhyay
Mr. Nishant Kumar for R-2(a) & (b)

ORDER

List the matter for further hearing on **11.09.2019**, as agreed by learned counsel for both the parties.

(S.D. Dubey)
Technical Member

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(Justice Manjula Chellur)
Chairperson